

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205 - IA/7(AHM)2024
in

CP(CAA)/49(AHM)2022
in
CA(CAA)/66(AHM)2021

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

RB Real Estate Pvt Ltd
Madhav Urja Pvt Ltd
Madhav Heights Pvt Ltd
Madhav Infra Projects Ltd

.....Applicant

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yuvraj Thakore, Adv.
For the RD : Mr. Shiv Pal Singh
For the Income Tax : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.
For RoC : Ms. Rupa Sutar, Dy. RoC

ORDER

IA/7(AHM)2024

RoC is directed to look into the matter and file reply within two-weeks. Applicant is directed to serve copy of application upon RoC.

List for further consideration on 27.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)